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Title: Need to restore quota of rice to Kerala.

ADV. SURESH KURUP : Sir, in the open market price of rice is sky rocketing and at the same time the Government of India has substantially reduced the rice quota for APL families. Sir, about 82 per cent of reduction is there. The Government of Kerala has repeatedly given memoranda to the Union Government for giving the original quota. So, what I request is that the quota requested by the Government of Kerala should be immediately released to the people of Kerala. Otherwise, Kerala will face a very great food shortage. I would request the Central Government to immediately intervene and release the full quota...(*Interruptions*)

MR. SPEAKER: I have said that all the hon. Members from Kerala are joining this.

...(*Interruptions*)

MR. SPEAKER: Very well, I will adjourn the House. You cannot dictate to me.

...(*Interruptions*)

MR. SPEAKER: Matters under Rule 377 listed for the day will be treated as laid on the Table of the House.

DR. ARUN KUMAR SARMA (LAKHIMPUR): Sir, I may be allowed to speak.

MR. SPEAKER: No, this is not a Central matter.

...(*Interruptions*)

MR. SPEAKER: All other matters will be taken up at the end of the day.